


**NATIONAL COMPANY LAW TRIBUNAL
HYDERABAD BENCH**

PRESENT: HON'BLE SHRI BIKKI RAVEENDRA BABU – MEMBER JUDICIAL


ATTENDANCE-CUM-ORDER SHEET OF THE HEARING HELD ON 06.09.2018 AT 10.30 AM

TRANSFER PETITION NO.	
COMPANY PETITION/APPLICATION NO.	CA No. 844/252/HDB/2018
NAME OF THE COMPANY	B.D.P. Agro Farms Pvt Ltd
NAME OF THE PETITIONER(S)	B.D.P. Agro Farms Pvt Ltd
NAME OF THE RESPONDENT(S)	Registrar Of Companies, Hyderabad
UNDER SECTION	252

Counsel for Petitioner(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
K. Phani Kumar	Advocate	K.Pkumar@SNAI forCew@SNAI 'CA'	
		949140740	

Counsel for Respondent(s):

Name of the Counsel(s)	Designation	E-mail & Telephone No.	Signature
Rajeev Ratna on behalf of	Advocate	9533631522	
P. Ponna Rao			

ORDER

Learned counsel Mr.K.Phani Kumar present for Applicant.

Learned counsel Mr.Rajeev Ratna present on behalf of
Mr.P.Ponna Rao for ROC.

Applicant filed IT Returns.

ROC report filed.

Heard learned counsel appearing for Applicant and learned
counsel appearing for ROC.

Orders reserved.


MEMBER JUDICIAL